

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2191  
ANSWERED ON:06.12.2006  
ASSISTANCE FOR PLANNED SCHEMES IN RAJASTHAN  
Bhargav Shri Girdhari Lal

**Will the Minister of PLANNING be pleased to state:**

- (a) the basis on which assistance has been provided for the planned schemes in Rajasthan by the Union Government;
- (b) the date on which these norms/formula was formulated and made effective;
- (c) whether Rajasthan has requested for a change in norms/formula or incorporating some other standard; and
- (d) if so, the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (b): Normal Central Assistance to the States by the Centre is provided under a formula called `Gadgil Mukherjee Formula` as approved by the National Development Council (NDC) in December, 1991. According to the formula, after setting apart funds required for External Aided Projects and a reasonable amount for Special Area Programmes, 30% of the balance of Central Assistance for State Plans is provided to Special Category States. The remaining amount is distributed amongst the non-Special Category States on the basis of, with the weights indicated within the brackets:

- (i) Population (60%)
- (ii) Per capita income (25%)
- (iii) Performance in tax effort, fiscal management and progress in respect of national objectives (7.5 %) and
- (iv) Special Problems (7.5%).

(c) to (d): There is at present no request from Rajasthan for change of norms/formula or incorporating some other standard that is under consideration.